NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/164/2016

NAME OF THE PETITIONER(S)

: Joseph Selvakumar

NAME OF THE RESPONDENT(S)

: M/s Chandra Royal Inn Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. RAJESH George for R1 & R2

2. & K. MOORTHY Representing council for petitioner

3. GTANESH AND GANESA. Course For 23,

ORDER

Counsel for Petitioner Present. Counsel for Respondents along with their members present. Counsel for petitioner submitted that the Petitioner could not cause appearance as directed during last hearing due to his personal inconvenience and unable to attend from Velankanni and prayed time till tomorrow. Time enlarged at request with a direction to make appearance before this Bench. Put up on 20.4.2017 at 10.30 A.M.

(Ch.Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)